

DIVISION BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/266(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JANUARY, 2023, 02:00 P.M**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SHIV GOURI VISION (OPC) PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Counsel/ Authorised Representative appeared through physically/Video Conference:**  
Mr.Sailendra Kumar Tiwari, Adv. ] For RoC/Petitioner

**ORDER**

1. Ld.Counsel for the petitioner present.
2. At request on behalf of the petitioner, matter is adjourned to **07/03/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**